

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 09.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND**

**DR. ASHOK KUMAR MISHRA, MEMBER (T)**

---

APPLICATION NUMBER : CP 146/16  
PETITION NUMBER : TP 180/17  
NAME OF THE PETITIONER (S) : PAUL RESORTS & HOTELS PVT. LTD.  
NAME OF THE RESPONDENT (S) : ---  
UNDER SECTION : 391-394

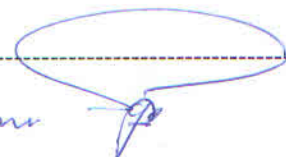
---

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
-------	--	--	-----------

---

1. SATI. P. JOHAN  
SPJ Legal

Adviser to petitioner



Counsel for petitioner is present. He has filed 2 sets of copies. This is a transferred case from the Hon'ble High Court of Karnataka. Hence, notices are to be issued to OL, ROC and RD. Registry to issue notices to OL, ROC and RD.

Posted to 18.02.2017.



MEMBER (J)



MEMBER (T)